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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 11.07.2025

NOTICE

Please take notice that the following matters listed in the Court - II on 14.07.2025, 15.07.2025 & 16.07.2025 respectively, will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
			Appenants	Respondents
1.	Comp. App. (AT)	Brajesh Kumar	Sitikanth Nayak	Raghav-R1
	No. 104 of 2022	Vs.		Kamal Kant Jha
	& I.A. No. 2108	Praveen Kumar Bohra & Ors.		Priyanka-R2
	of 2022			Vatsala Kak
	Part Heard			
		With		
2.	Comp. App. (AT)	Brajesh Kumar	Sitikanth Nayak	Raghav-R1
	No. 105 of 2022	Vs.		Kamal Kant Jha
	& I.A. No. 2112	Rajesh Dadhia & Ors.		Priyanka-R2
	of 2022			
	Part Heard			
3.	Comp. App. (AT)	G. R. Buildhomes Pvt. Ltd.	Piyush Singh	Shazia Khan- R2
J.	No. 203 - 206 of	Vs.	Tryush Shigh	JS Bhatia- R1
	2023	The Administrator of UG Hotels		D.N. Goburdhun- R4
		& Resorts Ltd. (Sh. Manmohan		Deep Dhamija- R8
	(With Defects)	Sarin, Former Hon'ble Chief		Sangeet Rai- R5-7
	Part Heard	Justice) & Ors.		
		With		

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4.	Comp. App. (AT) No. 229 of 2023 Part Heard	Bhalinder Ghai & Ors. Vs. U.G. Hotels and Resorts Ltd. & Ors.	Sangeet Rai	Hemant R Phalpher- R3 Saurabh Kalia Deep Taneja
5.	Comp. App. (AT) No. 244 of 2023 Part Heard	With Umesh Phalpher Vs. U.G. Hotels and Resorts Ltd. & Ors.	Hemant R Phalpher	JS Bhatia Harish Kumar-R1 Deep Dhamija-R2 Vivek Kumar-R6 Shazia Khan-R7 Sangeet Rai- R3-5
6.	Comp. App. (AT) (Ins) No. 184 of 2024 Part Heard	Raja Som Sehrawat Vs. Optiemus Infracom Ltd.	Mahua Kalra	Abhishek Rathi
7.	Comp. App. (AT) No. 47 & 85 of 2023 Part Heard	Nanda Kishore Behera & Anr. Vs. Jay D Superstructure Pvt. Ltd. & Ors.	Dipak Kumar Jena Ruby Rajesh	Saunak Mitra Neeraj Kr Gupta Sunil Sharan Ssmantary
8.	Comp. App (AT) (Ins) No. 740 of 2023 & I.A. No. 2500 of 2023 & 3307, 8228 of 2024 Part Heard	IFCI Ltd. Vs. Raju Palanilkunnathil Kesavan & Anr.	Amish Tandon	Rohan Chawla-R1 Ishaan George Mukund P. Unny-R2 Abhishek Anand Gaurav Mitra Ishan Roy Chowdhury
9.	Comp. App (AT) (Ins) No. 741 of 2023 & I.A. No. 2504 of 2023 Part Heard	With IFCI Ltd. Vs. Raju Palanilkunnathil Kesavan	Rahul Kumar	Rohan Chawla-R1 Ishaan George Mukund P. Unny-R2 Abhishek Anand Gaurav Mitra Ishan Roy Chowdhury

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10.	Comp. App. (AT) No. 44 of 2023 & I.A. No. 3187 of 2024, 1318, 2072 of 2025	Windamere Hotel Ltd. & Anr. Vs. Tenki Tenduf-La Davis	Nakul Mohta	Sananda Ganguli Ishaan Saha Vinamra Kapariha
	Part Heard			
11.	Comp. App. (AT) No. 104 of 2023 Part Heard	Negolice India Ltd. & Anr. Vs. Preeti Jaikishan Bhagchandka & Ors.	Ajoy Roy Shantanu Tyagi	Aseem Chaturvedi Trishala Trivedi
12	C (ATT)			
12.	Comp. App. (AT) No. 100 of 2020 Part Heard	Riverdale Infrastructure Pvt. Ltd. Vs. Kirloskar Ebara Pumps Ltd. & Ors.	Pooja M. Saigal Abhay Singla	Sakesh Kumar-R1 Rajshekhar Rao-R2 U.A. Rana-R3 Gitanjali N. Sharma Rajesh P.
		With		
13.	Comp. App. (AT) No. 101 of 2020	Ebara Corporation Vs. Kirloskar Ebara Pumps Ltd. &	Vijay Nair Abhay Singla Abhijeet Sinha	Sakesh Kumar-R1 U.A. Rana Vijay Nair-R2
	Part Heard	Ors.	Pooja M. Saigal	Himanshu Mehta-R3
14.	Comp. App. (AT) (Ins) No. 499 of 2024 & I.A. No. 2102 of 2024	Edelweiss Asset Reconstruction Company Ltd. Vs. Sanjay Gupta & Ors.	Kaushik Mishra	Dhananjaya Sud Lokesh Malik Akhand Pratap Singh Gauri Rasgotra Manish Kharbanda
	Part Heard			Wallish Khaibanda

By order of Hon'ble Chairperson -Sd/-Registrar